F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.01.2018

ORDER NO. 15 OF 2018

Hon'ble President is pleased to partially modify the Roster Order No. 05 of 2018 for CESTAT, Chennai to the extent below:-

- (1) From 29/01/2018 to 02/02/2018 Hon'ble Ms. Sulekha Beevi C.S., Member (J) and Sh. B. Ravichandran, Member (T) will hear the Division Bench matters.
- (2) Single Member matters listed during this period stands adjourned.

By Order

(A.Mohan Kumar)

Registrar

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Dy.Registrar

F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.01.2018

ORDER NO. 16 OF 2018

Hon'ble President is pleased to order the following sitting commencing from 29/01/2018 to 09/02/2018 or till further orders, whichever is earlier, for CESTAT, Delhi to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Dr. Satish Chandra,	From 29/01/2018 to	Excise, Customs & Service
President and Hon'ble Sh. V.	02/02/2018	Tax Division Bench
Padmanabhan, Member (Technical)		Matters.
Hon'ble Justice Dr. Satish Chandra,	On 09/02/2018	Excise & Customs
President and Hon'ble Sh. B.		Division Bench Matters.
Ravichandran, Member (Technical)		
Hon'ble Sh. S.K. Mohanty, Member	On 09/02/2018 after the	Service Tax Division
(Judicial) and Hon'ble Sh. B.	Excise & Customs Division	Bench Matters.
Ravichandran, Member (Technical)	Bench is over	
Hon'ble Sh. S.K. Mohanty, Member	From 05/02/2018 to	Excise, Customs & Service
(Judicial) and Hon'ble Sh. B.	08/02/2018	Tax Division Bench
Ravichandran, Member (Technical)		Matters.
Hon'ble Sh. Ashok Jindal, Member	From 05/02/2018 to	Single Member Matters as
(Judicial)	09/02/2018	notified.
Hon'ble Sh. S.K. Mohanty, Member	From 29/01/2018 to	Single Member Matters as
(Judicial)	02/02/2018 &	notified.
	09/02/2018	

Note:

- (1). Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
- (2). On every Friday afternoon special bench sittings will be notified, if any.

(A.Mohan Kumar)

Registrar

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